

SHRI VASANT SATHE: You are running down the Minister of State.

SHRI H. M. PATEL: I am not running down the Minister of State.

SHRI VASANT SATHE: You said that these were just his impressions. Let us have his impressions.

SHRI H. M. PATEL: Yes, Sir. I consider that it is on the basis of impressions that we have to proceed to see what further action is to be taken and come out with the result of a carefully conducted inquiry. This is the correct approach. I am not accustomed to deciding a matter on impressions as you are evidently wanting to condemn people on impressions. I do not wish to condemn people on impressions nor the Minister of State will do so. On the basis of impressions, we decide to conduct an inquiry to see that the facts are established and then proceed to take action. That I can assure the House will be done.

PUBLIC ACCOUNTS COMMITTEE EIGHTY-EIGHT REPORT

SHRI P. V. NARASIMHA RAO (Hanamkonda): Sir, I beg to present the Eighty-eight Report of the Public Accounts Committee on action taken by Government on the recommendations contained in the Nineteenth Report on Purchase of Zinc States relating to the Department of Supply.

BUSINESS ADVISORY COMMITTEE THIRTIETH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): Sir, I beg to move:

"That this House do agree with the Thirtieth Report of the Business Advisory Committee presented to the House on the 23rd February, 1979."

MR. SPEAKER: Motion moved:

"That this House do agree with the Thirtieth Report of the Business

Advisory Committee presented to the House on the 23rd February, 1979."

Mr. Banatwalla

SHRI G. M. BANATWALLA (Ponnani): Sir, I wish to make some very important suggestions.

It is very disappointing and distressing that several Reports of the Commissioner for Linguistic Minorities have not come up for consideration in this House. For example, the Thirteenth Report of the Commissioner for Linguistic Minorities for the year 1970-71 has not been discussed by this House; the Fourteenth Report of the Commissioner for the year 1971-72, the Fifteenth Report for the year 1972-73 and the Sixteenth Report for the year 1973-74, have also not been considered by this House. It is very distressing that important Reports which the Commissioner for Linguistic Minorities has submitted to the Government under the provisions of the Constitution—such old Reports as even for the year 1970-71—have not been considered by this House. It is a very disappointing state of affairs. Moreover, I find that the work contemplated for this Session, the entire Session, also does not contemplate consideration of these Reports. I, therefore, strongly appeal that these very old Reports should be taken up for consideration. Urgent time has been found for the consideration of the Special Courts Bill; so far so good, but then we pay only glorious lip sympathies for the safeguards of the linguistic minorities. It is distressing that these Reports, even for the year 1970-71, have not been considered by the House. I hope, therefore, that my submission will be duly considered and time found for the consideration of these Reports.

A lot of agitation is going on for the restoration of the minority character of the Aligarh Muslim University. A Bill has been introduced, however unsatisfactory it may be; and I submit that the Aligarh Muslim University